

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**STARRED QUESTION NO. 242**  
ANSWERED ON 05<sup>TH</sup> DECEMBER, 2019

**NEW NATIONAL HIGHWAYS PROJECTS**

\*242. DR. ALOK KUMAR SUMAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the length in kilometre of National Highway (NH)-27, NH-28, NH-85 and NH-101 constructed during each of the last four years in Bihar including Gopalganj district;
- (b) the details of targets fixed and achievements made in this regard during the above period;
- (c) the new targets fixed by the Government for the next five years for the said district; and
- (d) the measures taken to resolve the issues of land acquisition, environmental clearance and other procedure which put hurdles in the road projects of the said district?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 242 FOR ANSWER ON 5<sup>TH</sup> DECEMBER, 2019 ASKED BY DR. ALOK KUMAR SUMAN REGARDING 'NATIONAL HIGHWAY PROJECTS'

(a) Length of National Highways constructed during the last four years is as below:

NH	Length constructed year wise (in km)			
	2016-17	2017-18	2018-19	2019-20
85(Old)	51.10	25.76	8.78	1.15
27(New)	26.00	13.55	3.00	0.00
28 (Old)	26.00	10.00	3.20	0.00
101(Old)	-	09.00	-	-

(b) The details of target fixed and achievements made in this regard during the above period is as under:-

NH		2016-17	2017-18	2018-19	2019-20
85 (Old)	Target	43.61	27.00	15.50	8.15
	Achieved	51.10	25.76	8.78	1.15
27 (New)	Target	31.50	10.00	1.25	-
	Achieved	26.00	13.55	3.00	-
28 (Old)	Target	28.00	10.00	1.20	-
	Achieved	26.00	10.00	3.20	-
101 (Old)	Target	-	9.00	-	-
	Achieved	-	9.00	-	-

(c) No target with respect to these specific NHs have been fixed for the next five years. However, development of National Highways is a continuous process and projects are taken up on the basis of inter-se-priority and availability of funds. Under the Bharatmala Pariyojana, 7 projects for Rs. 10,540 crore have been taken up in the State of Bihar.

(d) Regular meetings with State Government officials as well district administration are conducted to resolve various impediments coming in the way of land acquisition, forest and other statutory clearances including regular review meetings with Contractor/Concessionaire to resolve their project related issues.

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